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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 09/(111A)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

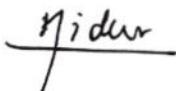
NAME OF THE PARTIES: M/s. Tendril Financial Services Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd. 

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Nidhi Singh <del>for</del> holding for Rahul Srivastava for Pet.	Adv. for Pet.	
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2	Abhishek Sawant M/F mulanilco	Adv for Pet 3-5	
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ORDER

TCP No. 09/111A/NCLT/MB/MAH/2011

Counsel for the Petitioner is present.

At request of the Petitioner's Counsel, list this matter on **24.11.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)